

GOVERNMENT OF INDIA  
MINISTRY OF NEW AND RENEWABLE ENERGY  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 14**  
ANSWERED ON 20.07.2023

**SCHEME TO PROMOTE USAGE OF RENEWABLE ENERGY**

14. SHRI MOHAN MANDAVI  
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Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether the Government proposes to introduce a scheme to promote the use of renewable energy in the Government and private institutions;
- (b) if so, the details thereof; and
- (c) the details of the steps taken/being taken by the Government to promote the usage of renewable energy across the country, State/UT-wise including Chhattisgarh, Karnataka, Jharkhand and Rajasthan?

**ANSWER**

**THE MINISTER OF NEW & RENEWABLE ENERGY AND POWER**  
**(SHRI R.K. SINGH)**

(a) & (b) The Ministry of New & Renewable Energy is implementing schemes that promote use of renewable energy in the premises of Government and private institutions. These, inter-alia include:

- Rooftop Solar Programme Phase II for grid connected solar rooftop power plants. Under this Programme, performance linked incentives are provided to DISCOMs for achieving capacity addition in rooftop solar above baseline.
- Biogas Programme (Phase-I) which provides for Central Financial Assistance for small and medium sized biogas plants.

(c) The Government has taken several measures to promote renewable energy in the country, including, inter-alia, including state of Chhattisgarh, Karnataka, Jharkhand and Rajasthan the following:

- Permitting Foreign Direct Investment (FDI) up to 100 percent under the automatic route,
- Waiver of Inter State Transmission System (ISTS) charges for inter-state sale of solar and wind power for projects to be commissioned by 30<sup>th</sup> June 2025,
- Declaration of trajectory for Renewable Purchase Obligation (RPO) up to the year 2029-30,
- Setting up of Ultra Mega Renewable Energy Parks to provide land and transmission to RE developers for installation of RE projects at large scale,
- Schemes such as Pradhan Mantri Kisan Urja Suraksha evam Utthaan Mahabhiyan (PM-KUSUM), Solar Rooftop Phase II, 12000 MW CPSU Scheme Phase II,
- Laying of new transmission lines and creating new sub-station capacity under the Green Energy Corridor Scheme for evacuation of renewable power,
- Notification of standards for deployment of solar photovoltaic system/devices,
- Setting up of Project Development Cell for attracting and facilitating investments,
- Standard Bidding Guidelines for tariff based competitive bidding process for procurement of Power from Grid Connected Solar PV and Wind Projects.
- Government has issued orders that power shall be dispatched against Letter of Credit (LC) or advance payment to ensure timely payment by distribution licensees to RE generators.
- Notification of Promoting Renewable Energy through Green Energy Open Access Rules 2022.
- Notification of "The Electricity (Late Payment Surcharge and related matters) Rules (LPS rules).
- Launch of Green Term Ahead Market (GTAM) to facilitate sale of Renewable Energy Power through exchanges.
- National Green Hydrogen Mission launched with an aim to make India a global hub for production, utilization and export of Green Hydrogen and its derivatives.

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